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Central Administrative Tribunal  
Principal Bench

O.A. No. 2686 of 2000  
M.A. No. 948 of 2001  
M.A. No. 3134 of 2000  
New Delhi, dated this the 27th November, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Mahipal Singh,  
S/o Shri Sukh Ram,  
R/o House No. B-3/454,  
Nand Nagri,  
Delhi-110093.
2. Satish  
S/o Shri Kirpal Singh,  
R/o House No. 308/1, Gali Kanthimatawali,  
Saboli, Nand Nagri,  
Delhi-110093.
3. Rajesh Kumar,  
S/o Shri Ram Kumar
4. Ram Pal  
S/o Shri Mauji Ram,
5. Mukesh Lata,  
D/o Shri Vasdev Sharma
6. Jag Mohinder Singh,  
S/o Shri Ram Swaroop
7. Ramesh Chand,  
S/o Shri Puran Chand
8. Ved Prakash  
S/o Shri Sugan Chand
9. Sanjay Kumar,  
S/o Shri Mohan Lal
10. Rajpal Singh,  
S/o Shri Kishori Lal
11. Bana Ram  
S/o Shri Kanhaiya Lal
12. Sant Raj  
S/o Shri Zile Ram
13. Vijaya Pal  
S/o Shri Teka Ram
14. Ajay Kumar,  
S/o Shri Pyare Lal
15. Gajender Kumar,  
S/o Shri Trikhanand Sengar
16. Prakash,  
S/o Shri Prem Lal

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17. Tej Ram  
 S/o Shri Harchandi  
 18. Mam Chand,  
 S/o Shri Mehar Chand  
 19. Smt. Raj Rani  
 W/o Shri Ravi Datt  
 20. Smt. Meena Devi  
 W/o Shri Munshi  
 21. Ram Swaroop  
 S/o Shri H.O. Ram  
 22. Ram Niwas  
 S/o Shri Sahi Ram  
 23. Prem Kumar  
 S/o Shri Amir Chand  
 24. Sandeep Kumar  
 S/o Shri Hari Chand  
 25. Prem Kumar,  
 S/o Shri Jhumma Ram  
 26. Ravinder  
 S/o Shri Mam Chand  
 27. Rajender  
 S/o Shri Puran Singh  
 28. Surender Kumar, S/o Shri Bhupan  
 29. Rajender Singh, S/o Shri Bhupan  
 30. Vijaya Kumar,  
 S/o Shri Krishna Murari  
 31. Lalit Singh Bisht, S/o Shri Pratap Singh  
 32. Ramesh Chander Singh  
 33. Inder Singh  
 34. Jagdish  
 35. Hari Chand S/o Shri Karan Singh  
 36. Hari Chand  
 37. Kamal Singh  
 38. Hilal  
 39. Anju Panwar  
 D/o Shri Nawal Kishore .. Applicants

(By Advocate: Shri K.M.M. Khan)

Versus

1. Government of NCT of Delhi through the Chief Secretary, Old Secretariat, 5, Sham Nath Marg, Delhi-110054.
2. Development Commissioner, Government of NCT of Delhi, 5/9, Under Hill Road, Civil Lines, Delhi-110054.
3. The Principal Secretary, Services Dept., Government of NCT of Delhi, Old Secretariat, 5, Sham Nath Marg, Delhi-110054.
4. The Project Director, Rural Development Dept., Govt. of NCT of Delhi Opp. ISBT, Mori Gate, Delhi-110006.

.. Respondents

(By Advocate: Mrs. Sumedha Sharma)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both sides.

2. With the agreement of both sides, this O.A. is disposed of in terms of the Tribunal's order dated 31.5.2000 in O.A. No. 1431/99 and connected M.As/CP namely that Respondents should take appropriate steps such that the directions given by the Hon'ble Supreme Court are complied with in letter and spirit, and persons who had been taken on panel are duly considered by respondents for appointment against Class IV vacancies subject to their eligibility, as and when such vacancies occur, as per rules and instructions on the subject.

3. For this purpose applicant should fully cooperate with Respondents and furnish all the relevant service particulars required by the latter. These directions should be complied with as expeditiously as possible.

along with M.A. No. 3134/200 and M.A. No. 948/2001

4. The O.A. is disposed of in terms of Paras 2 & 3 above. No costs.

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)

S. R. Adige  
(S. R. Adige)  
Vice Chairman (A)

karthik